

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 10 of 2013 in
Appeal No. 66 of 2012**

Dated : 8th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Chhattisgarh Biomass Energy Developers
Association** **Appellant(s)**

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.** **Respondent (s)**

Chhattisgarh State Power Distribution Co. Ltd. Review Petitioner/R-2

**Counsel for the Review Petitioner(s): Ms. Suparna Srivastava
Mr. A. Bhatnagar**
**Counsel for the Respondent(s): Ms. Swapna Seshadri for
Commission
Ms. Surbhi Sharma**

ORDER

Ms. Surbhi Sharma, the learned counsel seeks some time for filing the reply. Accordingly, she is directed to file the same after serving copy on the other side.

Post this matter before the other Bench comprising of Chairperson and Hon'ble Mr. Rakesh Nath on **10.09.2013**. In the meantime, pleadings be completed.

(V.J. Talwar)
Technical Member
ts/vt

(Justice M. Karpaga Vinayagam)
Chairperson